

DELHI LEGISLATIVE ASSEMBLY

List of Business

Wednesday 8th November 2006/ 17 Kartika 1928 (Saka)

2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** The following Members to raise matters under Rule 280:-
- | | |
|-------------------------------|-------------------------------|
| 1 Shri Tarvinder Singh Marwah | 5. Shri Veer Singh Dhingan |
| 2. Shri Surender Kumar | 6. Shri Parvez Hashmi |
| 3. Shri Brahm Pal | 7. Shri A Dayanand Chandila A |
| 1. Shri Bheeshm Sharma | 8. Shri Ramesh Lamba |
- 3 **Paper to be laid on the Table:.**
- 1.
 2. 1. The Minister of Finance to lay the Report of the Comptroller and Auditor General of India for the year ended March 2005 regarding Implementing of Sarva Shiksha Abhiyan in the National Capital Territory of Delhi.
 2. The Chief Minister to lay the 7th Annual Report of the Lokayukta for the period 2005-06.
 3. The Minister of Power to lay the following papers: -
 - I. 5th Annual Report for the year 2005-06 along with audit report of Pragati Power Corporation Ltd.
 - II. 4th Annual Report 2004-04 in respect of Delhi Power Company Ltd.
 - III. 3rd Annual Report 2003-04 in respect of Delhi Power Company Ltd.
 - 4.. The Minister of Development to lay the Notification in respect of appointment of Chairman and Member of the Tribunal in Cooperative Department, Government of NCT of Delhi.
- 4 **Presentation of Reports:**
Shri S.C. Vats
Smt. Tajdar Babar
to present Second Report of Petition Committee

5 **Legislative Proposals:**

Consideration & Passing of Bills

(1) **'The Delhi Commission for Safai Karamcharis Bill, 2006':** The Minister of Welfare of SC/ST to move that 'The Delhi Commission for Safai Karamcharis Bill, 2006' (Bill No.12 of 2006)' introduced in the House on 2nd November 2006 be considered.

Also to move that the Bill be passed

(2) **'The Delhi Value Added Tax (Amendment) Bill,2006':** The Minister of

Finance to move that 'The Delhi Value Added Tax (Amendment) Bill,2006' (Bill No. 13 of 2006)' introduced in the House on 7th November,2006 be considered.
Also to move that the Bill be passed

6

Short Duration Discussion:

Shri Bheeshm Sharma

Shri Ravinder Nath Bansal

Shri Vijay Jolly

“Regarding situation arising out of price hike in the Capital”.

Delhi

Siddharath Rao

Secretary

8th November, 2006